

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 28.11.2019

NOTICE

Take notice that the following matters Adjourned on 20.11.2019 will be listed in the court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original Date of Hearing	Next Date of Hearing
1.	Competition. App. (AT) No.13 of 2019	Rathi Steel (Dakshin)Ltd. Vs. Competition Commission of India & Anr. With	20.11.2019	22.01.2020
2.	Competition. App. (AT) No.14 of 2019	Rathi Special Steels Ltd. Vs. Competition Commission of India. With	20.11.2019	22.01.2020
3.	Competition. App. (AT) No.15 of 2019	Rathi Bars Ltd. Vs. Competition Commission of India &Anr.	20.11.2019	22.01.2020

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By Order

-sd/-

Registrar